

SL. No.3

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDHULA – HON’BLE MEMBER (J)

CORAM: SHRI.SANJAY PURI, - HON’BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16 .11.2023 AT After Court-1 hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1741/2023 in Company Petition IB/308/2022
NAME OF THE COMPANY	Gayatri Projects Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Gayatri Projects Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1741/2023

Present: Ld. Counsel Mr. VVSN Raju for the Applicant.

Ld. Counsel Mr. S. Rambabu for the Resolution Professional.

Issue notice to the Respondents and file proof of service. Counter if any, to be filed before the next date of hearing. **Matter is adjourned to 29.11.2023.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)